

(e) the total number of persons to be employed estimated in the project and the total number of persons actually employed during the last 3 years in each project;

(f) whether for the present level of production there are some surplus persons or equipment in the project; and

(g) if so, what steps are being taken to remove this?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) to (g) Information is being collected and will be laid on the Table of the House.

PROPOSAL TO SET UP CEMENT PLANTS IN KUWAIT AND SYRIA

*319. **SHRI BABUBHAI M. CHINAI :** Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government are aware of any proposal by an Indian cement company to set up cement plants in Kuwait and Syria; and

(b) if so, the terms of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) A statement is placed on the Table of the House.

STATEMENT

The Associated Cement Company, Bombay has finalised a contract for a value of Rs. 191 lakhs on a 'turn key' basis for the putting up of a clinker grinding plant of 300,000 tonnes per annum capacity with the Kuwait Cement Company, Kuwait. The scope of work include supply of mechanical and electrical equipment, erection of these equipment and civil engineering works for the project. The ACC has also to train Kuwait technicians for operation and maintenance of plants in their cement works, research laboratory, engineering works etc. In India. Terms of payment are on cash basis and the project is to be completed in all respects within 18 months from the date of signing of the contract.

2. The value of the contract for Rs. 191 lakhs is as follows :

(i) Supply of mechanical and electrical machinery and erection and commissioning—Rs. 125 lakhs.

(ii) Civil Engineering Works—Rs. 66 lakhs.

3. The A.C.C. Ltd., Bombay has also submitted an offer for the supply of three cement plants to M/s. Union of Engineering and Chemical Industries, Damascus, Syria to be set up at Damascus, Kama and Aleppo. Value of this tender is 26.9 million dollars i.e. about Rs. 20 crores. Each of these plants will have a capacity of producing 1000 tonnes of cement per day. The tender is yet to be accepted by the Syrian Government.

SEAMLESS STEEL POWER MILL

*320. **SHRI S. A. KHAJA MOHI-DEEN :** Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the Government of Tamil Nadu have submitted a proposal for setting up a seamless steel power mill in Tamil Nadu in the public sector;

(b) if so, whether Government have accepted the proposal; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B. R. BHAGAT) : (a) Government of Tamil Nadu have suggested that a seamless Tube Mill be set up in the public sector in Tamil Nadu.

(b) and (c) A feasibility Report for a seamless Tube Mill is being prepared by the Consultants, CEDB, and alternative sites for location of this plant is being examined in this connection.

सांभर झील

*321. **श्री सुन्दर सिंह बंडारी :**

श्री मान सिंह वर्मा :

क्या औद्योगिक विकास और आन्तरिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने सांभर झील के आसपास के इलाके में नमक पर आधारित

सहायक उद्योगों के समन्वित विकास की कोई योजना तैयार नहीं की है ;

(ख) क्या राजस्थान सरकार ने साल्ट-वर्क्स की प्रबन्ध व्यवस्था पुनः उन्हीं को सौंप दिये जाने की मांग की है, और

(ग) यदि हाँ, तो इस मांग के प्रति केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

†[SAMBHAR LAKE

*321. SHRI SUNDAR SINGH
BHANDARI :

SHRI MAN SINGH
VARMA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that Government have not prepared any scheme for the integrated development of salt-based ancillary industries in the area around the Sambhar Lake ;

(b) whether Government of Rajasthan have made a demand for handing over the management of salt works again to them ; and

(c) if so, what is the reaction of the Central Government to the said demand ?]

औद्योगिक विकास तथा आंतरिक व्यापार मंत्रालय में उपमंत्री (श्री एम० आर० कृष्ण) :

(क) अभी सांभर झील के आसपास के इलाके में नमक पर आधारित किसी सहायक उद्योग के विकास की शायद ही कोई गुंजाइश है ।

(ख) जी, नहीं ।

(ग) प्रश्न ही नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA)

(a) At present there is hardly any scope to develop any salt based ancillary industries in the area around Sambhar Lake.

(b) No, Sir.

† [English translation.

(c) Does not arise.]

HIGH POWER COMMITTEE FOR CORPORATE SECTOR

*322 SHRI SANDA NARAYANAPPA : Will the Minister of COMPANY AFFAIRS be pleased to state

(a) whether Government have appointed a high-power committee to advise and to bring the corporate Sector to a successful stage ;

(b) if so, the personnel thereof and the functions assigned to the Committee, and

(c) whether there is any person with foreign technical know-how in the Committee ?

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) Presumably, the reference is to the constitution of the Research Programme Committee. This Committee was constituted on 8th June, 1970 by the composite Ministry of Industrial Development Internal Trade and Company Affairs with Secretary of this Department as its Chairman

(b) The members of this Committee at present are :

1. Shri R. Prasad, Secretary, Department of Company Affairs and President, Institute of Company Secretaries (Chairman).

2. Shri B. D. Pande, Secretary, Heavy Industry, Department of Industrial Development.

3. Prof. A. Das Gupta, Head of the Department, Department of Business Management & Industrial Administration, Delhi School of Economics

4. Dr. S. K. Goyal, Reader, Indian Institute of Public Administration.

5. Dr. G. S. Bhalla, Reader, University of Punjab.

6. Dr. D. D. Nurula, Reader, University of Rajasthan.

7. Dr. K. P. N. Nair, Director, Statistics, Reserve Bank of India.